

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 15th day of May, 2019

MISC. WITHDRAWAL APPLICATION NO. 330/01069/2019
In
ORIGINAL APPLICATION NO. 330/01095/2017

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Rajan Kumar Srivastava , aged about 58 years, son of Late Hari Shankar Lal Srivastava, Booking Clerk, Railway Station Belthara Road, Resident of Railway House No. T/2A C/o Station Adhikshak Belthara Road, Eastern Railway, Varanasi Mandal, Belthara Road, Ballia. PIN 221715.

.....Applicant.

VERSUS

1. Union of India through the General Manager, N.E. Railway, Gorakhpur.
2. The Divisional Commercial Manager, N.E. Railway, Varanasi.
3. The Divisional Commercial Inspector, Mau, Eastern Railway, Varanasi.

.....Respondents

Advocates for the Applicant : Shri B.P. Singh/Shri Ashok Malviya

Advocate for the Respondents : Shri Raj Kamal Srivastava

ORDER

Heard Shri B.P. Singh, learned counsel for the applicant and Shri Raj Kamal Srivastava, learned counsel for the respondents.

2. Learned counsel for the applicant wishes to withdraw the Original Application since relief has been granted to the applicant by the respondents.
3. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(PRADEEP KUMAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-